

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1199/(MAH)/2017  
 CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
 MEMBER (J)

SHRI V. NALLASENAPATHY  
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
 THE NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2017

NAME OF THE PARTIES: J. J. Plastalloy Private Limited  
 V/s.  
 Daman Polmers India Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

CP 1199/ I&BP /NCLT/MB/MAH/2011

For the Petitioner Counsel has reported that the matter has already been settled  
 between the parties, to report consent terms, at request of the Petitioner Counsel, list this  
 matter on 15.9.2017.

**Sd/-**

V. NALLASENAPATHY  
 Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
 Member (Judicial)